

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 128

COMP.APPL/14(CH)2024
And

CA(CAA) No. 38/Chd/Hry/2023
(1st Motion)

IN THE MATTER OF:

Napino Auto and Electronics Ltd.

...

Petitioner

Under Section: 230-232, CA 2013
Rule: 11 of NCLT, 2016

Order delivered on 25.01.2024

CORAM:

DR. PSN PRASAD,
HON'BLE MEMBER (J)

SHRI UMESH KUMAR SHUKLA
HON'BLE MEMBER (T)

PRESENT:

For the Applicant

: Mr. Anand Chhibar, Senior Advocate

ORDER

We have heard the basic submissions made by the counsel for the applicant. Let this matter be posted on 02.02.2024.

Sd/-
(DR. PSN PRASAD)
HON'BLE MEMBER (J)

Sd/-
(UMESH KUMAR SHUKLA)
HON'BLE MEMBER (T)